

Annexure-1
Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 28.08.2025
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				
1	Indian Overseas Bank	09.07.2025	5,42,88,47,228.15	5,42,88,47,228.15	Secured Creditor	5,42,88,47,228.15	Yes	A. Primary Security: 1. Hypothecation of Plant and Machinery (Textile Division) Exclusive charge 2. Hypothecation of Plant and Machinery-other (PEB Division) First Pari Passu with UBI 3. Hypothecation of all current assets (Textile Division) Exclusive charge 4. Hypothecation of all current assets (PEB Division) First Pari Passu with UBI 5. Pledge of shares of promoters to the extent of 30% of the capital 6. Negative lien on the remaining shares held by promoters (total shares held by promoters as on 31.03.2026 are 1,01,93,784	5,42,88,47,228.15	55.63%	0.00	-	0.00	Nil

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